

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

IA 10066/2018, in REVIEW PETITION (CIVIL) Diary No(s). 1141/2018

(Arising out of impugned final judgment and order dated 04-05-2017
in C.A. No. No. 6179/2017 passed by the Supreme Court Of India)

DELHI DEVELOPMENT AUTHORITY

Petitioner(s)

VERSUS

GAURAV KUMAR & ORS.

Respondent(s)

IA No. 10066/2018 - CONDONATION OF DELAY IN FILING REVIEW
PETITION)

Date : 20-09-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AJAY RASTOGI
HON'BLE MR. JUSTICE ABHAY S. OKA

For Petitioner(s) Mr. Anshay Dhatwalia, Adv.
Mr. Vishnu Mohan Nair, Adv.
Mr. Ashwani Kumar AOR

For Respondent(s) Mr. Sumit Bansal, Adv.
Mr. Udaibir Kochar, Adv.
Mr. Gagan Gupta, AOR

Ms. Rachana Srivastava, AOR

UPON hearing the counsel the Court made the following
O R D E R

Not taken up.

List on 30.09.2021.

(NIRMALA NEGI)
COURT MASTER (SH)

(BEENA JOLLY)
COURT MASTER (NSH)